

**CENTRAL ADMINISTRATIVE TRIBUNAL  
JAMMU BENCH, JAMMU**

Hearing through video conferencing

**T.A. No. 62/7660/2020**

This the 27<sup>th</sup> day of April, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)  
HON'BLE MR. DINESH SHARMA, MEMBER (A)**

Dr. Amjad Ali, age 34 years, S/o Haji Ghulam Abbas, R/o Shkar, Kargil

.....Applicant  
(Advocate: None)

**Versus**

1. State of J & K through Commissioner/Secretary to Government, Higher Education Department, Civil Secretariat, Srinagar/Jammu.
2. Director, Higher Education Department, J&K Civil Secretariat, Srinagar/Jammu.
3. Principal, Government Degree College, Kargil.
4. University of Kashmir through Registrar, University of Kashmir, University Campus, Hazratbal, Srinagar.
5. Deputy Registrar (Recruitment), University of Kashmir, University Campus, Hazratbal, Srinagar.

.....Respondents  
(Advocate: Mr. Sudesh Magotra, DAG)

**O R D E R [O R A L]**

**(By Hon'ble Mr. Rakesh Sagar Jain, Member-J)**

No representation on behalf of the applicant. However, looking to the nature of relief sought by the applicant, this T.A. is disposed of



by directing the respondent Nos. 1 & 2 to consider the question of issuance of No Objection Certificate in favour of applicant within a period of one month from the date of receipt of a certified copy of this order and in case the competent authority is of the opinion that NOC cannot be issued to the applicant, a reasoned and speaking order to that effect be passed with intimation to the applicant.



2. It is made clear that we have not observed anything on the merits of the case.
3. Accordingly, the T.A. is disposed of. No order as to costs.

**(DINESH SHARMA)**  
**MEMBER (A)**

JNS

**(RAKESH SAGAR JAIN)**  
**MEMBER (J)**